

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3046
ANSWERED ON:11.12.2014
LOAN UNDER IAY
Ahlawat Smt. Santosh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Differential Rate of Interest (DRI) housing loan of Rs. 20,000/- is available to beneficiaries of State Government BPL housing schemes in the same way as Indira Awaas Yojana (IAY) beneficiaries;
- (b) if so, BPL beneficiaries of the State-sponsored housing schemes are deprived of other benefits of DRI Loans, if so, the reasons therefor;
- (c) whether DRI scheme would be extended to BPL beneficiaries of housing assistance schemes sponsored by the State Governments other than SC/ST families;
- (d) if, so, whether the limit of Rs. 20,000/- for DRI Loan as per IAY would be enhanced to Rs. 50,000; and
- (e) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a) and (b): No, Madam. As per existing instructions loan upto Rs. 20,000/- under Differential Rate of Interest (DRI) Scheme is available to SC/ST beneficiaries of IAY.
- (c): No such proposal is under consideration of this Ministry.
- (d) and (e): Do not arise.